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Title : Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, the House will take up item no. 4, "Papers to be laid on the Table". Shri Salman Khursheed.

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad Education Foundation, New Delhi, for the year 2007-2008, along with Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Azad Education Foundation, New Delhi, for the year 2007-2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-736/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123(2)(a) of the Constitution:-

(1) The Competition (Amendment) Ordinance, 2009 (No. 6 of 2009) promulgated by the President on 14th October, 2009.

(Placed in Library, See No. LT-737/15/09)

(2) The Jharkhand Contingency Fund (Amendment) Ordinance, 2009 (No. 7 of 2009) promulgated by the President on 20th October, 2009.

(Placed in Library, See No. LT-738/15/09)

(3) The Central Universities (Amendment) Ordinance, 2009 (No. 8 of 2009) Promulgated by the President on 20th October, 2009.

(Placed in Library, See No. LT-739/15/09)

(4) The Essential Commodities (Amendment and Validation) Ordinance, 2009 (No. 9 of 2009) promulgated by the President on 21st October, 2009.

(Placed in Library, See No. LT-740/15/09)

...(Interruptions)
